

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong the 29<sup>th</sup> June, 2020.

**No. LJ(B). 53/93/Pt/41**– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officer as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and until further orders:

<b><u>NAME OF OFFICER:</u></b>	<b><u>DESIGNATION &amp; OFFICE</u></b>	<b><u>CONTACT NO:</u></b>
SHRI.REMDOR B.DKHAR	Asst. Director of Agriculture, H.Q., Office of the Directorate of Agriculture	9863114387

  
(L.K. Swett)

Under Secretary to the Government of Meghalaya,  
Law (B) Department.

**Memo. No. LJ(B). 53/93/Pt/41-A**

**Dated Shillong the 29<sup>th</sup> June 2020**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Additional Deputy Commissioner, East Khasi Hills District, Shillong with reference to letter No.Dev.35(II)11/HEALTH/2013/Pt.IV/278 Dtd. 29<sup>th</sup> June, 2020.
3. Personnel & A.R. (A) Department.
4. ~~The DEO~~ (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.

  
(L.K. Swett)

Under Secretary to the Government of Meghalaya,  
Law (B) Department.